

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/6574/2025	UTTAM BISWAL VS STATE OF ODISHA	KAMAL BEHARI PANDA, (SR.ADV.) VS	// () //	
2	D-BLAPL/4877/2025 BLAPL/1826/2025	DASARATHI DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GOLANTHARA (BERHAMPUR) /265 /2023 ASST.SESIONS JUDGE,GANJAM AT BERHAMPUR(Ganjam) ST/0000367/2024	AOR20220001558C202500032
3	D-BLAPL/4881/2025	PURNA CHANDRA SAHOO @ SONU VS STATE OF ODISHA	GOREKHANATH DAS VS	BHARATPUR PS /762 /2024 () //	
4	D-BLAPL/4883/2025	RATIKANTA ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DHAMNAGAR /374 /2024 () //	
5	D-BLAPL/4885/2025	PAPU @ PRAFULA MALIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SORO /490 /2024 () //	AOR20250000001C202500006
6	D-BLAPL/4890/2025	PABITRA MUNDA VS STATE OF ODISHA	LALITENDU BHUYAN VS	TURUMUNGA /95 /2024 () //	
7	D-BLAPL/4895/2025	DEEPAK CHOUDHURY VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	ULLUNDA /140 /2024 () //	
8	D-BLAPL/4897/2025	SAMIR ROUT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /99 /2011 () //	AOR20220001297C202500051
9	D-BLAPL/4901/2025	MD.MANIRUDDIN @ LITUN VS STATE OF ODISHA	LAMBODOR ACHARI VS	TIGIRIA /294 /2024 () //	
10	D-BLAPL/4902/2025	JAYA KHORA VS STATE OF ODISHA	DIGAMBAR SETHI VS	MACHHKUND /91 /2019 () //	
11	D-BLAPL/4903/2025	PAPU @ CHINMAYA DAS VS STATE OF ODISHA	DEBASISH PATNAIK VS	SIMULIA /431 /2024 () //	

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12	D-BLAPL/4904/2025	SAGAR MALLICK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PURI TOWN /34 /2024 () //	
13	D-BLAPL/4910/2025	SANJAYA PANDA VS STATE OF ODISHA	DIBYENDU CHAKRABARTY VS	NAYAPALLI P.S. /761 /2024 () //	
14	D-BLAPL/4914/2025	ANUJ CHOUDHURY VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	GOSANINUAGAM /188 /2024 () //	AOR20220001207C202500022
15	D-BLAPL/4919/2025	MD. SAMEER MANSURI VS STATE OF ODISHA	DEBADATTA MOHANTY VS	MAHILA P.S.(BBSR) /182 /2024 () //	
16	D-BLAPL/4920/2025	GOBINDA CHANDRA JENA @ GOBINDA JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JANKIA P.S. /235 /2023 () //	
17	D-BLAPL/4921/2025	SANJEEB SAHU VS STATE OF ODISHA	AJAYA NAYAK VS	BARIPADA SADAR /30 /2025 () //	
18	D-BLAPL/4923/2025	RAJ KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /19 /2025 () //	
19	D-BLAPL/4925/2025	RABINDRA SAHOO @ BAPUN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	Maitri Vihar PS /27 /2025 () //	
20	D-BLAPL/4929/2025	LAKI @ KRUSHNA CHANDRA JENA VS STATE OF ODISHA	DHARMENDRA SETHY VS	MANCHESWAR P.S. /629 /2024 () //	
21	D-BLAPL/4930/2025	DILLIP KUMAR BARAL @ DILUA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	Maitri Vihar PS /27 /2025 () //	
22	D-BLAPL/4931/2025	BILI KHAN @ SAFIK KHAN VS STATE OF ODISHA	ANWAR HUSSEN VS	BARAMBA /214 /2024 () //	
23	D-BLAPL/4933/2025	KARTIKA NAIK	PRASANTA KUMAR JENA	KASHIPUR /8 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/4934/2025	BULU @ ANIL SAHOO	BIRAJA PRASAD NANDA	PIPLI /239 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/4935/2025	SIBA NAIK	BIRAJA PRASAD NANDA	BASELI SAHI PS /231 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/4941/2025	BISWANATH PRADHAN @ BISU	AMLAN SHAKTI PAUL	KHURDA SADAR /241 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/4942/2025	ANANTA MALLICK	ARIJEET MISHRA	KISSANNAGAR PS /239 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/4944/2025	AKULA GOVINDA @ CK @ GK @ KANHA	BISHNU PRASAD PRADHAN	GUNUPUR /98 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/4945/2025	PRADEEP KUMAR NAIK @ PABITRA NAIK	SIDHARTHA MISHRA	KASHIPUR /260 /2024	
	BLAPL/1831/2025	VS	VS	J.M.F.C.,KASHIPUR(Rayagada)	
		STATE OF ODISHA		GR/0000784/2024	
30	D-BLAPL/4948/2025	RAMAKANTA RATH	STHITI PRAGYAN SUNANDINI	PURUNABAZAR /350 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/4951/2025	SOURABH KUMAR BARIK	HIMANSHU SEKHAR MISHRA	SUBALAYA /70 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/4953/2025	GIRIJA SANKARA MISHRA @ BABULA	RABINDRANATH BARIK	BOLAGARH P.S. /177 /2021	AOR20220004220C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/4954/2025	ADARSHA BEHERA	AJAYA KUMAR JENA	CHOUDWAR /29 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/4956/2025	TATHAGAT SAHOO	PRASANTA KUMAR SAHOO	BALIMI /274 /2024	
		VS	VS	()	

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35	D-BLAPL/4958/2025	STATE OF ODISHA CHANDAN DALEI VS	CHANDAN SAMANTARAY VS	// JARADA /390 /2024 ()	
36	D-BLAPL/4961/2025	STATE OF ODISHA RANJIT NAHAK VS	SANJIB KUMAR BHANJADEO VS	// DARINGBADI /21 /2025 ()	
37	D-BLAPL/4966/2025	STATE OF ODISHA BAPUN @ PRAKASH MALIK VS	RAMESH CHANDRA SWAIN VS	// SORO /3 /2025 ()	
38	D-BLAPL/4968/2025	STATE OF ODISHA RAJAN SANYASI VS	SK. ZAFARULLA VS	// RAJGANGPUR /549 /2024 ()	
39	D-BLAPL/4974/2025	STATE OF ODISHA TULU ROUT VS	SOUMYA RANJAN MOHANTY VS	// BOLAGARH P.S. /28 /2025 ()	
40	D-BLAPL/4976/2025	STATE OF ODISHA RANJIT SAHU VS	RAJESH KUMAR MAHAPATRA VS	// BANARAPAL /315 /2024 ()	AOR20220001639C202500013
41	D-BLAPL/4989/2025	STATE OF ODISHA RANJIT KUMAR PANDAB @ RANJIT PANDAB VS	ARIJEET MISHRA VS	// KEONJHAR TOWN /516 /2024 ()	
42	D-BLAPL/4996/2025	STATE OF ODISHA NARESH NAIK VS	RAJENDRA KUMAR PRADHAN VS	// KUNDHEIGOLA /200 /2024 ()	
43	D-BLAPL/4997/2025	STATE OF ODISHA DHANURJAYA HARIJAN @ BABULA VS	ARIJEET MISHRA VS	// KUNDRA /5 /2025 ()	
44	D-BLAPL/4998/2025	STATE OF ODISHA NIRANJAN GIRI VS	RAMA CHANDRA JENA VS	// CHAULIAGANJA /263 /2024 ()	
45	D-BLAPL/4999/2025	STATE OF ODISHA TARUN PRADHAN VS	NITYANANDA MOHAPATRA VS	// G.R.P.S.,SAMBALPUR /141 /2024 ()	AOR20220002929C202500007
		STATE OF ODISHA		//	

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46	D-BLAPL/5000/2025	ASHIS KHESS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /594 /2024 () //	
47	D-BLAPL/5002/2025	PRASANTA KUMAR NAHAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //	
48	D-BLAPL/5003/2025	AJAYA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /5 /2025 () //	
49	D-BLAPL/5005/2025	KHETRAMOHAN SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LOISINGHA(BOLANGIR) /279 /2024 () //	
50	D-BLAPL/5007/2025	DEEPAK SONKAR VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	RAGHUNATHPALI /473 /2024 () //	
51	D-BLAPL/5008/2025	AJAYA BAGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SPL.TASK FORCE /8 /2024 () //	
52	D-BLAPL/5011/2025	RABI SHANKAR VERMA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANDOMUNDA /225 /2024 () //	
53	D-BLAPL/5015/2025	ASUTOSH DASH MOHAPATRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 () //	
54	D-BLAPL/5016/2025	SONU MOHANTY VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	G.R.P.S.,BERHAMPUR /10 /2025 () //	
55	D-BLAPL/5020/2025	TINKU SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /412 /2024 () //	
56	D-BLAPL/5022/2025	ARJUN CHOUDHURY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /570 /2024 () //	
57	D-BLAPL/5024/2025	KUSA PARAJA	SUCHIT KUMAR NAYAK	BOIPARIGUDA /45 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/5027/2025	SUMIT GOUDA @ GOUD @ ROJA	RANJAN KUMAR NAYAK	RENGALI /217 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/5037/2025	ARJUNA SETH	GYANENDRA CHANDRA SWAIN	SUNDARGARH SADAR /274 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/5038/2025	PABITRA NAYAK	PRAVASH CHANDRA JENA	BHOGRAI /33 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/5039/2025	ABINASH MOHARANA	BISWA CHANDAN MOHANTY	MADHUPATNA /269 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/5040/2025	ABDUL NAWEED KHAN	BISWABHUSAN DAS	KRUSHANANDAPUR /114 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/5043/2025	SUKANTA TAREI @ KALIA @ BABU	SOUMYA JYOTI BISWAL	KHALLIKOTE /414 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMAPL/6517/2025	RANI LAXMIBAI SSHAKTI SANCHAYIKA MAHASAN	CHALU PRANJAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CMAPL/6620/2025	SATYABHAMA MOHAPATRA	AJIT KU.TRIPATHY	//	
		VS	VS	()	
		ABHAYA TARAI		//	
66	D-CMP/6480/2025	MANORANJAN DEY	BISWAJIT MOHAPATRA	//	
		VS	VS	()	
		BASANTI GHOSH		//	
67	D-CMP/6491/2025	PRADEEP KUMAR CHATTERJEE	ANKITA MUKHERJI	//	
		VS	VS	()	
		RAJESH KUMAR SAHOO		//	
68	D-CMP/6515/2025	SAKTIRANJAN DHIR	MAMATA MISHRA	//	
		VS	VS	()	

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69	D-CMP/6551/2025	MODALISHA DHIR SESHADEV SRICHANDAN VS	BRUNDABAN ROUT VS	// // 0	
70	D-CMP/6645/2025	HRUDAMANI SRICHANDAN@PRAVATI JENA PARTHA PRATIMA RAY VS	AJODHYA RANJAN DASH VS	// // 0	
71	D-CMP/6650/2025	MANORAMA ROUT SUBASH CHANDRA PANDA VS	BANAMBAR DASH VS	// // 0	AOR2024000005C202500002
72	D-CMP/6661/2025	SUDHANSU KUMAR PANDA RAMAMANI NAYAK @ DIXIT VS	SUKANTA KUMAR NAYAK VS	// // 0	
73	D-CONTC/6469/2025	NIRANJAN NAYAK RAMESH CHANDRA BISHI VS	ADV. VS	// // 0	
74	D-CONTC/6479/2025	ANU GARG,IAS MINATI DAS VS	ADV. VS	// // 0	
75	D-CONTC/6495/2025	BIDYADHAR PATI,OAS DR.PREETAM @ PRITAM KUMAR KAR VS	ADV. VS	// // 0	
76	D-CONTC/6496/2025	SANTOSH KUMAR MISHRA,DIRECTOR,MEDICAL EDUCATION AND TRAINING ,BBSR,KHURDA MOHAN KUMAR LENKA VS	SHASHANKA SHEKHAR PATRA VS	// // 0	
77	D-CONTC/6518/2025	SHALINI PANDIT, IAS KUNJALATA PATTANAYAK VS	ADV. VS	// // 0	
78	D-CONTC/6519/2025	SABITA ACHARYA,VICE CHANCELLOR,UTKAL UNIVERSITY,BBSR BIBHUTI BHUSAN SAHOO VS	ADV. VS	// // 0	
79	D-CONTC/6522/2025	SHALINI PANDIT, IAS PRADEEP KU.DAKSHINRAY VS	ADV. VS	// // 0	
		DIPTESH PATTNAYAK,IPS		//	

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80	D-CONTC/6526/2025	DWARIKA NATH MISHRA VS SHALINI PANDIT, IAS	RAMESH CHANDRA SAHOO VS	// 0 //	
81	D-CONTC/6527/2025	DURYODHAN MOHAPATRA VS DEORANJAN SINGH, IAS	ADV. VS	// 0 //	
82	D-CONTC/6530/2025	SHANTIPADA PANDA VS SHALINI PANDIT, IAS	SARAT CHANDRA SAMAL VS	// 0 //	
83	D-CONTC/6546/2025 CONTC/801/2025	KUMARPUR SASAN JUBA GOSTI KENDRA VS KHETRAMOHAN SWAIN,TAHASILDAR,ATHAGARH	LALIT KUMAR MAHARANA VS	// 0 //	
84	D-CONTC/6575/2025	PARTHASARATHI MOHANTA VS PURNA CHANDRA SETHI,DISTRICT EDUCATION OFFICER,MAYURBHANJ	ADV. VS	// 0 //	
85	D-CONTC/6580/2025	SATYABRATA THAKUR VS KARUNAKAR BHUE,DISTRICT EDUCATION OFFICER,NUAPADA	ADV. VS	// 0 //	
86	D-CONTC/6583/2025	BHAKTA CHARAN PATEL VS KARUNAKAR BHUE,DISTRICT EDUCATION OFFICER,NUAPADA	ADV. VS	// 0 //	
87	D-CONTC/6585/2025	SARAT CHANDRA SAHOO VS DEO RANJAN KUMAR SINGH, COMM.-CUM-SECY, REVENUE AND DISASTER	PRASANNA KUMAR PANDA VS	// 0 //	
88	D-CONTC/6598/2025	PRAFULLA KUMAR BEHERA VS SHALINI PANDIT,COMMISSIONER CUM SECRETARY S. AND M.E DEPTT.	BHARAT JALLI VS	// 0 //	AOD20240000581C202500017
89	D-CONTC/6601/2025	DILLIP KUMAR PARIDA VS SHALINI PANDIT, I.A.S. COMMISSIONER-CUM-SECY, SCHOOL AND MASS EDU DEPTT.	BHARAT JALLI VS	// 0 //	AOD20240000581C202500018
90	D-CONTC/6605/2025	LIKU PANDA VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY S. AND M.E DEPTT.	BHARAT JALLI VS	// 0 //	AOD20240000581C202500019
91	D-CONTC/6606/2025	HEMANTA KUMAR SAHU	BHARAT JALLI	//	AOD20240000581C202500016

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		VS	VS	()	
92	D-CONTC/6609/2025	SHALINI PANDIT,COMMISSIONER CUM SECRETARY, S. AND M.E DEPTT. PRATAP CHANDRA MOHANTY	ADV.	//	
		VS	VS	()	
93	D-CONTC/6619/2025	KARTIKESWAR SAHOO,EXECUTIVE ENGINEER,KHANDAMAL,ODISHA RAMANANDA MISHRA	ADV.	//	
		VS	VS	()	
94	D-CONTC/6622/2025	MRUTUNJAY TRIPATHY,TAHASILDAR DR.ASHOK KUMAR NANDA	ADV.	//	
		VS	VS	()	
95	D-CONTC/6625/2025	MRUTUNJAY TRIPATHY,TAHASILDAR,BBSR,KHORDHA MANASI DAS@SAHOO	ADV.	//	
		VS	VS	()	
96	D-CONTC/6627/2025	USHA PADEE,SECRETARY,HOUSING AND URBAN DEVELOPMENT,BBSR,KHURDHA S. THRINADHU	ADV.	//	
		VS	VS	()	
97	D-CONTC/6628/2025	ASWATHY S., IAS S. ESWAR RAO	ADV.	//	
		VS	VS	()	
98	D-CONTC/6660/2025	ASWATHY S., IAS SURACHITA PATTANAIAK	BIDYALOK MOHAPATRA	//	
		VS	VS	()	
99	D-CONTC/6663/2025	ARVIND AGRAWAL, IAS DIBAKAR BARIK	ADV.	//	
		VS	VS	()	
100	D-CRLA/4896/2025	CHHATRAPATI SAHU,DISTRICT EDUCATION OFFICER,NABARANGPUR SWOSTI RANJAN MOHAPATRA	DIPTIREKHA NANDA	//	BHUBANESWAR VIGILANCE /33 /2006
		VS	VS	()	
101	D-CRLA/4898/2025 CRLA/225/2025	STATE OF ODISHA(VIG.) RABINDRANATH TRIPATHY	HEMANTA KUMAR MUND	//	CUTTACK VIGILANCE /49 /2009
		VS	VS		SPECIAL JUDGE(VIGILANCE),ANGUL(Anugul)
		STATE OF ODISHA(VIG.)			TR/0000047/2011
102	D-CRLA/4946/2025	ASHOK KUMAR PANIGRAHI@POTALA@BABU	JNANINDRA PANI		JAJPUR TOWN /248 /2023
		VS	VS	()	

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103	D-CRLA/4950/2025	STATE OF ODISHA GOLEKHA MOHANTA VS	RAMANI KANTA PATTANAIK VS	// SUKINDA /98 /2022 ()	
104	D-CRLA/4973/2025	STATE OF ODISHA BABULAL NAIK VS	SUBODH KUMAR MOHANTY VS	// LANJIGARH /21 /2024 ()	
105	D-CRLA/5013/2025	STATE OF ODISHA KISHORE @ NABAKISHORE NAIK VS	BIDYADHAR MANSING VS	// BANIGOCHA /20 /2022 ()	
106	D-CRLMC/4888/2025	STATE OF ODISHA MOHAN KHUNTULI VS	TIKERAM MEHER VS	// MANAMUNDA /167 /2021 ()	
107	D-CRLMC/4893/2025	STATE OF ODISHA SRIKANTA DAS VS	JAYANTA KUMAR MAJHI VS	// NILGIRI /47 /2011 ()	
108	D-CRLMC/4905/2025	STATE OF ODISHA KABI PANGI VS	SANGRAM KESHARI ROUT VS	// BORIGUMMA /68 /2018 ()	
109	D-CRLMC/4916/2025	STATE OF ODISHA DURYODHAN MAHANANDA VS	PUSPAMITRA MOHAPATRA VS	// PAIKMAL /89 /2017 ()	
110	D-CRLMC/4924/2025	STATE OF ODISHA PRAGYAN PRIYA SWAIN VS	GOREKHANATH DAS VS	// SPECIAL CRIME UNIT /4 /2024 ()	
111	D-CRLMC/4927/2025	STATE OF ODISHA SILU LAMA VS	SARFARAZ AHMED VS	// //0 ()	
112	D-CRLMC/4943/2025	STATE OF ODISHA BISWAJIT BIDYADHAR MALLICK VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /196 /2018 ()	
113	D-CRLMC/4957/2025	STATE OF ODISHA MAHESWAR SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// TIHIDI /114 /2023 () //	

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114	D-CRLMC/4959/2025	KIRTI CHANDRA PALTASINGH VS STATE OF ODISHA	RAMDAS ACHARY VS	/ /0 () //	
115	D-CRLMC/4963/2025	UPENDRA MOHAPATRA VS STATE OF ODISHA	RAMDAS ACHARY VS	CAPITAL P.S. /25 /2018 () //	
116	D-CRLMC/4965/2025	GURUDEB MAJHI @ GURU MAJHI VS STATE OF ODISHA	RAMDAS ACHARY VS	ADVA /8 /2023 () //	
117	D-CRLMC/4967/2025	RANJAN GOUDA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	DHARAKOT PS /2 /2017 () //	
118	D-CRLMC/4970/2025	JATI PRADHAN VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	PURI TOWN /182 /2016 () //	AOD20220001998C202500011
119	D-CRLMC/4979/2025	BIRAJ PATNAIK VS STATE OF ODISHA	RASHMI RANJAN JENA VS	NAYAPALLI P.S. /36 /2025 () //	
120	D-CRLMC/4988/2025	RAMNARAYAN DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE SADAR /212 /2005 () //	
121	D-CRLMC/5001/2025	PURAN PANKA @ PURANA PANAKA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TENTULIKHUNTI /147 /2022 () //	
122	D-CRLMC/5004/2025	SIBA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /94 /2023 () //	
123	D-CRLMC/5006/2025	SURANJAN MALLICK VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //	
124	D-CRLMC/5014/2025	DHANESWAR SAHOO VS STATE OF ODISHA(VIG.)	SOUMYA RANJAN MOHANTY VS	BALASORE VIGILANCE /16 /2024 () //	
125	D-CRLMC/5019/2025	MAHESWAR PARIDA	RANJAN KUMAR ROUT	BALICHANDRAPUR /337 /2022	AOR20230000872C202500008

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/5026/2025	ANATH CHANDRA PANDA	DEEPAK RANJAN PARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/5032/2025	BIDYADHAR DEY	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/5035/2025	BISWA PRAKASH MOHALIK @ BABULU	SUBHRANSU BHUSAN MOHANTY	SORO /537 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/4892/2025	PUSPANJALI MALLICK	ARJUNA CHARANA BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/4969/2025	RASHMITA MOHAPATRA	SUBRAJIT MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/4971/2025	MAJEDA BIBI	PRASANNA KUMAR RATH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/4986/2025	BISHNU CHARAN BHOI	PRAFULLA CH. BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/4994/2025	DAMODAR BUDHIA	DILIP KUMAR SAHU	/ /	AOR20220001727C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/4995/2025	JHILI SWAIN @ NAYAK	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		BRAHMANANDA NAYAK		//	
135	D-CRLMP/5025/2025	BIDHUBHUSAN PATRA	RAMDAS ACHARY	/ /0	
		VS	VS	()	
		SMITANJALI PATRA		//	
136	D-CRLREV/4894/2025	K.CHANDRASEKHAR@KUPPUSWAMI CHANDRASEKHAR	KUN KUMAR ACHARYA	/ /0	
	CRLREV/75/2025	VS	VS	SPL.CJM (CBI),BHUBANESWAR(Khordha)	

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLREV/4913/2025	CENTRAL BUREAU OF INVESTIGATION ASHA KUMARI DASH VS STATE OF ODISHA	ADITYA CHANDAN LENKA VS	CRMC/0000120/2025 GOSANINUAGAM /132 /2024 ()	AOD20250000163C202500001
138	D-CRLREV/4975/2025	BIJOY KETAN ACHARYA VS STATE OF ODISHA(VIG.)	MOHAN CHARAN JENA VS	VIGILANCE PS (BERHAMPUR) /26 /2018 ()	
139	D-CRLREV/4982/2025	BIJOY KETAN ACHARYA VS STATE OF ODISHA(VIG.)	MOHAN CHARAN JENA VS	/ /0 ()	
140	D-CRLREV/4992/2025	PRASANTA KUMAR BISWAL VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	/ /0 ()	
141	D-CRLREV/4993/2025	HARI PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /74 /1995 ()	
142	D-CRLREV/5021/2025	MANOJ KUMAR BEHERA VS KRUSHNA PRASAD PANDA	DEBASIS PANIGRAHI VS	/ /0 ()	
143	D-FAO/6472/2025	PRAVAT KUMAR NANDI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	/ / ()	
144	D-MACA/6478/2025	MANUEL MUNDA VS RISIP PATEL	PRADEEP KUMAR MISHRA VS	/ / ()	
145	D-MACA/6481/2025	PREMA NAIK VS PATEL KUMAR BANICHUL	PRADEEP KUMAR MISHRA VS	/ / ()	
146	D-MACA/6509/2025	M/S. NATIONAL INSURANCE CO. LTD., ANGUL VS SURAMA MANJARI JENA	NITISH KUMAR MISHRA VS	/ / ()	
147	D-MACA/6547/2025	B.M.,M/S NATIONAL INSURANCE CO. LTD.,KORAPU VS BRUNDABANA DHANAGADAMAJI	PRASANTA KUMAR MAHALI VS	/ / ()	

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-MACA/6559/2025	GITANJALI PANDA VS MAA TARINI SHG GROUP,GOBARDHANPUR,KHORDA	TRILOCHAN DASH VS AKSHAYA KUMAR SAHOO	// 0 //	AOR20220002374C202500027
149	D-MACA/6665/2025	FULA BAGH VS BIBHUTI KUMAR PARIDA	AKSHAYA KUMAR SAHOO VS SUVASHISH PATTANAİK	// 0 //	
150	D-MATA/6534/2025	SANGRAM KESHARI SAHU VS MINAKSHI MOHAPATRA	SUVASHISH PATTANAİK VS LAXMIDHAR DASH	// 0 //	
151	D-MATA/6595/2025	DR. SUSHREE SANGITA PATNAİK VS DR. RAKESH MOHANTY	LAXMIDHAR DASH VS MANORANJAN PADHI	// 0 //	
152	D-RPFAM/6548/2025	RAKESH SATPATHY VS SIBANI PANIGRAHI	MANORANJAN PADHI VS RABINDRA NATH PANDA	// 0 //	
153	D-RPFAM/6612/2025	CHIRANJIT BARIK VS SNEHALATA BARIK	RABINDRA NATH PANDA VS KOUSIK ANANDA GURU	// 0 //	
154	D-RPFAM/6664/2025	BABULA BEHERA VS CHANDRAMA SAHU	KOUSIK ANANDA GURU VS SAMBIT RATH	// 0 //	
155	D-RSA/6656/2025	SULACHANA BEHERA VS MANOJ BEHERA	SAMBIT RATH VS DEEPI RANJAN BHOKTA (C.G.C.)	// 0 //	
156	D-RVWPET/6537/2025	CRPF EMPLOYEES EDUCATIONAL SOCIETY, NEW DELHI VS RAMESH CHANDRA SENAPATY	DEEPI RANJAN BHOKTA (C.G.C.) VS SAMBIT RATH	// 0 //	
157	D-RVWPET/6540/2025	CRPF EMPLOYEES EDUCATIONAL SOCIETY, NEW DELHI VS BHAGABAN PANDA	DEEPI RANJAN BHOKTA (C.G.C.) VS SAMBIT RATH	// 0 //	
158	D-RVWPET/6577/2025	PRAGATI MANGARAJ VS A.R.C.S., BBSR	SAMBIT RATH VS SAMBIT RATH	// 0 //	
159	D-RVWPET/6610/2025	ANANTA BAG	SAMBIT RATH VS SUJATA JENA	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-TRP(C)/6499/2025	MANORANJAN MOHAPATRA		//	
		ANITA TARAI	MAHES DAS	//	
		VS	VS	()	
161	D-TRP(C)/6520/2025	PRADEEP KUMAR SAHOO		//	
		ANJANA TANDIA @ ANJANA RAJAGANDHA	ANAM CHARAN PANDA	//	
		VS	VS	()	
162	D-TRP(C)/6532/2025	ASWINI TANDIA		//	
		SUMITRA BEHERA	BISWAJIT NAYAK	//	
		VS	VS	()	
163	D-TRP(C)/6635/2025	NIHAR RANJAN DAS		//	
		RANJITA KHANDEI	KULDEEP MOHANTY	//	AOD2024000012C202500029
		VS	VS	()	
164	D-TRP(C)/6647/2025	PRADEEP DANDAPAT		//	
		SUBHASHREE BHATTA	ER. BIRANCHI NARAYAN DASH	//	
		VS	VS	()	
165	D-TRPCRL/4932/2025	BISWAJIT MOHAPATRA		//	
		RABINARAYAN NAYAK	PRANAY KUMAR MAHARAJ	DERABIS /89 /2021	
		VS	VS	()	
166	D-WA/6465/2025	KUNI SAHOO		//	
		STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	//	LOD20240000172C202500101
		VS	VS	()	
167	D-WA/6470/2025	SUVENDU SEKHAR NAYAK		//	
		RAMESH CHANDRA BISHI	LALATENDU SAMAL	//	
		VS	VS	()	
168	D-WA/6516/2025	STATE OF ODISHA		//	
		STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//	LOD20240000194C202500105
		VS	VS	()	
169	D-WA/6560/2025	BIRABAR BARIK		//	
		KANARAM NAIK	BYOMAKESH TRIPATHY	//	AOD20240000656C202500007
		VS	VS	()	
170	D-WA/6615/2025	STATE OF ODISHA		//	
		STATE OF ODISHA	BIBEKANANDA NAYAK(A.G.A.)	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WA/6631/2025	RATIKANTA NAYAK JOGINATH DASH VS STATE OF ORISSA	SARAT CHANDRA SAMAL VS	// // 0 //	
172	D-WA/6646/2025	SUSHMA PADHY VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
173	D-WP(C)/6466/2025	NATIONAL INSURANCE COMPANY LIMITED. VS SEAGOLD OVERSEAS PRIVATE LIMITED	JYOTI RANJAN DEO VS	// 0 //	AOR20220001593C202500012
174	D-WP(C)/6467/2025	DILLIP KUMAR PATRA VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	// 0 //	
175	D-WP(C)/6468/2025 WP(C)/4917/2025	SURESH CHANDRA NANDA VS DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI (CAVEATOR)	MANOJA KUMAR KHUNTIA VS	// 0 //	
176	D-WP(C)/6471/2025	JANMEJAY MOHAPATRA VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //	
177	D-WP(C)/6473/2025	UNION OF INDIA VS NABIN KUMAR SENAPATI	PUSHPARAJ BHARADWAJ,C.G.C VS	// 0 //	AOR20220001509C202500001
178	D-WP(C)/6474/2025	KING SECURITY GUARDS SERVICES PVT LTD. VS GENERAL MANAGER EAST COAST RAILWAY, BHUBANESWAR	HITENDRA NATH VS	// 0 //	AOD20240000538C202500002
179	D-WP(C)/6475/2025	KING SECURITY GUARDS SERVICES PVT LTD. VS GENERAL MANAGER EAST COAST RAILWAY, BHUBANESWAR	HITENDRA NATH RATH VS	// 0 //	AOD20240000538C202500003
180	D-WP(C)/6476/2025	SASHADHAR SETHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
181	D-WP(C)/6477/2025	DEBASMITA SAMANTARAY VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/6482/2025	CHITTARANJAN MOHANTY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
183	D-WP(C)/6483/2025	ABHAYA PATI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //	
184	D-WP(C)/6484/2025	SHRABANI MOHANTY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
185	D-WP(C)/6485/2025	SUBAS DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //	
186	D-WP(C)/6486/2025	M/S B.N. CONSTRUCTION VS THE CHAIRMAN PARADIP PORT AUTHORITY , PARADIP	BIPLABA P.B. BAHALI VS	// 0 //	
187	D-WP(C)/6487/2025	RAMA CHANDRA NAYAK VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //	
188	D-WP(C)/6488/2025	SREENIVASA SAHU VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //	
189	D-WP(C)/6489/2025	SRIDHAR TRIPATHY VS COLLECTOR AND D.M., BALASORE	BIRAJA PRASANNA DAS VS	// 0 //	
190	D-WP(C)/6490/2025	SARAT KUMAR BARAL VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //	
191	D-WP(C)/6492/2025	PRAHALLAD CHANDRA CHULI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //	
192	D-WP(C)/6493/2025	MADHU MURMU VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
193	D-WP(C)/6494/2025	MURLIDHAR MISHRA	PRASANTA KUMAR SATAPATHY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/4969/2025	VS	VS	0	
		TATA POWER WESTERN ODISHA DISTRIBUTION LTD		//	
194	D-WP(C)/6497/2025	NIRUPAMA BHARASAGARIA	SATYANARAYAN MISHRA	//	AOR20220001303C202500003
	WP(C)/4939/2025	VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/6498/2025	BALARAM NAYAK	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	0	
		GENERAL MANAGER (H.R.M.), BANK OF BARODA, GUJARAT		//	
196	D-WP(C)/6500/2025	P.ESWARI RAO	SURYA NARAYAN SATPATHY	//	
		VS	VS	0	
		THE DIVISIONAL MANAGER E.C RAILWAYS , KHURDA		//	
197	D-WP(C)/6501/2025	ESHAK KHAN	SURYA NARAYAN SATAPATHY	//	
		VS	VS	0	
		THE DIVISIONAL RAILWAY MANAGER, EAST COAST RAILWAY, BBSR		//	
198	D-WP(C)/6502/2025	MD. ZAHIR	SURYA NARAYAN SATAPATHY	//	
		VS	VS	0	
		THE DIVISIONAL RAILWAY MANAGER, ECR, KHURDA		//	
199	D-WP(C)/6503/2025	ODISHA GRAMYA BANK , BRAHMAGIRI BRANCH	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/6504/2025	M/S. PRAMODA KUMAR SWAIN	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500010
		VS	VS	0	
		COMMISSIONER OF CT AND GST, ODISHA		//	
201	D-WP(C)/6505/2025	RAJA KHAN	SURYA NARAYAN SATAPATHY	//	
		VS	VS	0	
		THE DIVISIONAL RAILWAY MANAGER, EAST COAST RAILWAY, KHURDA ROAD		//	
202	D-WP(C)/6506/2025	BASANTA KUMAR PANIGRAHI	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/6507/2025	KARUNAKAR BEHERA	PITAMBAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/6508/2025	BABU MALIKA	BISWABIHARI MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :14/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/6510/2025	STATE OF ODISHA CHITTARANJAN MOHAPATRA VS	PITAMBAR PANDA VS	// // 0	
206	D-WP(C)/6511/2025	STATE OF ODISHA M/S BIKRAM KUMAR MANGARAJ VS	MADHAB LAL AGARWAL VS	// // 0	
207	D-WP(C)/6512/2025	THE CHIEF COMMISSIONER OF CT AND GST ODISHA RAMA KANTA DAS VS	BISWABIHARI MOHANTY VS	// // 0	
208	D-WP(C)/6513/2025	STATE OF ODISHA SUBASH CHANDRA MUNI VS	BISWABIHARI MOHANTY VS	// // 0	
209	D-WP(C)/6514/2025	STATE OF ODISHA LADI MURALI KRISHNA VS	BISWABIHARI MOHANTY VS	// // 0	
210	D-WP(C)/6521/2025	STATE OF ODISHA NATIONAL ALUMINIUM COMPANY LTD., KHURDA VS	MANOJ KUMAR MISHRA VS	// // 0	
211	D-WP(C)/6523/2025	M/S. MAHESWARI BROTHERS COAL LTD., TELENGANA BALABHADRA SWAIN VS	KRISHNA CHANDRA SAHU VS	// // 0	
212	D-WP(C)/6524/2025	STATE OF ODISHA PRASANTA KUMAR MOHANTY VS	SHASHI BHUSAN JENA VS	// // 0	
213	D-WP(C)/6525/2025	SECY TO GOVT., COMMERCE AND TRANSPORT DEPT, ODISHA NIRANJAN NAYAK VS	KRISHNA CHANDRA SAHU VS	// // 0	
214	D-WP(C)/6528/2025	STATE OF ODISHA GOURAHARI NAYAK VS	ANJAN KUMAR BISWAL VS	// // 0	
215	D-WP(C)/6529/2025	STATE OF ODISHA RANJAN KUMAR SETHI VS ROSALIN SETHI	BAMADEV BARAL VS	// // 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :14/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/6531/2025	BKS ENTERPRISES VS STATE OF ODISHA	SUNSHINE ANAND SWAIN VS	// 0 //	AOD20240000548C202500005
217	D-WP(C)/6533/2025	GOURI SAHU VS GENERAL MANAGER , ORISSA GRAMYA BANK , KHUNTA BRANCH	DIPTI RANJAN BHOKTA VS	// 0 //	
218	D-WP(C)/6535/2025	KUMAR DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
219	D-WP(C)/6536/2025	AJAY KUMAR PATTANAYAK VS THE ASSESSING OFFICER CUM S.D.O.(COM) ELECTRICAL	FALGUNI RAJGURU MOHAPATRA VS	// 0 //	
220	D-WP(C)/6538/2025	SAILESH CHANDRA NAIK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //	
221	D-WP(C)/6539/2025	DWIJABAR ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
222	D-WP(C)/6541/2025	GOLAKA DAS VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //	
223	D-WP(C)/6542/2025	RUPALI SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
224	D-WP(C)/6543/2025	KAMESWAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
225	D-WP(C)/6544/2025	GURU CHARAN NAYAK VS COLLECTOR AND D.M. KEONJHAR	RAKESH NAYAK VS	// 0 //	
226	D-WP(C)/6545/2025	SOUBHAGYA KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
227	D-WP(C)/6549/2025	ANNAPURNA SAHU	MANORANJAN PADHI	//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/6550/2025	SONALI GARG	ABHISHEK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/6552/2025	M/S ESL STEEL LTD., SUNDARGARH	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/6553/2025	M/S ESL STEEL LTD., SUNDARGARH	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/6554/2025	ALOK RANJAN NAYAK	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/6555/2025	NIRUPAMA DAS	ARIJEET MISHRA	//	
		VS	VS	0	
		THE COLLECTOR, JAGATSINGHPUR		//	
233	D-WP(C)/6556/2025	KISHORE CHANDRA BARIK	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/6557/2025	ANUPAMA KHAMARI	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/6558/2025	UGRESHAN KUDAI	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/6561/2025	TRILOCHAN RANA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/6562/2025	BENU DHAR THAPA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/6563/2025	M/S DILLIP PHARMACEUTICALS., KHORDHA	SARADA PRASANNA SARANGI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/6564/2025	UNION OF INDIA GOPALJEE BAGARTI VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0 //	
240	D-WP(C)/6565/2025 WP(C)/4953/2025	VKA VENTURES, SUNDARGARH VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //	
241	D-WP(C)/6566/2025	JOGENDRA SAMAD VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
242	D-WP(C)/6567/2025	AKHAYA KUMAR TAREI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500016
243	D-WP(C)/6568/2025	NABAKRISHNA MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
244	D-WP(C)/6569/2025	GURUBARI TIRIA VS THE COLLECTOR MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
245	D-WP(C)/6570/2025	M/S HERAEUS ELECTRO NITE INTERNATIONAL N.V. VS G.S.NARAYAN	MTRAGRUBA VS	// 0 //	
246	D-WP(C)/6571/2025	SUMI GAGRAI VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
247	D-WP(C)/6572/2025	SURYA NARAYAN SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
248	D-WP(C)/6573/2025	MANIK GADSARA VS THE COLLECTOR , MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
249	D-WP(C)/6576/2025 WP(C)/4967/2025	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :14/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/6578/2025	DIBHAGI SINKU VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
251	D-WP(C)/6579/2025	SOBHARANI BOSE VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
252	D-WP(C)/6581/2025	CHANDU SINKU VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
253	D-WP(C)/6582/2025	SHANKAR BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
254	D-WP(C)/6584/2025	KANTHAMANI BISWAL VS COMMISSIONER CUM SECY, O.L.L.C. DEPT., GOVT OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //	
255	D-WP(C)/6586/2025	PARAMESWAR BARIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
256	D-WP(C)/6587/2025	KABITANJALI SISUGOSWAMI VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //	
257	D-WP(C)/6588/2025	BISHNU CHARAN SWAIN VS COMMISSIONER CUM SECY, S AND ME DEPT, BBSR	ULLASH CHANDRA MOHANTY VS	// 0 //	
258	D-WP(C)/6589/2025	SIDHARTHA PRUSTY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
259	D-WP(C)/6590/2025	UTTAM BISWAL VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //	
260	D-WP(C)/6591/2025	DR. NIRANJAN TRIPATHY VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// 0 //	
261	D-WP(C)/6592/2025	SALITA PATRA	ULLASH CHANDRA MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
262	D-WP(C)/6593/2025	COMMISSIONER CUM SECY O.L.L.C.DEPT., PRADIP KUMAR PATRA	GOVT OF ODISHA, BBSR SWADHIN KESARI SINGH	// //	
		VS	VS	0	
263	D-WP(C)/6594/2025	STATE OF ODISHA SANDHYARANI SWAIN	STHITI PRAGYAN SUNANDINI	//	
		VS	VS	0	
264	D-WP(C)/6596/2025	STATE OF ODISHA SHARADA PRASANNA ROUT	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
265	D-WP(C)/6597/2025	STATE OF ODISHA GOBARDHAN KISAN	SUSHANT KUMAR PRADHAN	//	AOR20220001225C202500002
		VS	VS	0	
266	D-WP(C)/6599/2025	STATE OF ODISHA SANJIB KUMAR DAS	SUCHETA GUMANSINGH	//	
		VS	VS	0	
267	D-WP(C)/6600/2025	TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD., GANJAM GOLEKH NAYAK	PRASANNA KUMAR MISHRA	// //	
		VS	VS	0	
268	D-WP(C)/6602/2025 WP(C)/4977/2025	STATE OF ODISHA M/S JINDAL STEEL AND POWER LTD., ANGUL	ADITYA MISHRA	//	
		VS	VS	0	
269	D-WP(C)/6603/2025	EMPLOYEES PROVIDENT FUND ORGANISATION., KARNATAKA RADHA KRUSHNA BEHERA	SAPAN KUMAR PAL	//	
		VS	VS	0	
270	D-WP(C)/6604/2025	STATE OF ODISHA AJYA KUMAR MOHAPATRA	LAXMIDHAR DASH	//	
		VS	VS	0	
271	D-WP(C)/6607/2025	STATE OF ODISHA SANJUKTA MOHANTY	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
272	D-WP(C)/6608/2025	DISTRICT MAGISTRATE CUM COLLECTOR, GANJAM NABIN SIKDAR	SAROJ KUMAR PADHI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
273	D-WP(C)/6611/2025	GOURA CHANDRA SI @ GOURAMOHAN SI	BIDESH RANJAN BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
274	D-WP(C)/6613/2025	SUBASINI PRADHAN	DEBASIS PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
275	D-WP(C)/6614/2025	SHREEKSHETRA NURSING COLLEGE, KENDRAPARA	ANAGARIKA SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
276	D-WP(C)/6616/2025	SHREEKSHETRA SCHOOL OF NURSING, KENDRAPARA	ANAGARIKA SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
277	D-WP(C)/6617/2025	GURU CHARAN MAHARANA	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
278	D-WP(C)/6618/2025	PRADIP KUMAR PARIDA	NIRANJAN LENKA	//	
		VS	VS	()	
		COMMISSIONER LAND RECORDS AND SETTLEMENT, BOARD OF REVENUE, ODISHA, CUTTACK			
279	D-WP(C)/6621/2025	SUNIL NAIK	GOPAL KRUSHNA NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
280	D-WP(C)/6623/2025	SATYARANJAN NAIK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
281	D-WP(C)/6624/2025	BANAMALI PRADHAN	GOPAL KRUSHNA NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
282	D-WP(C)/6626/2025	JSW ENERGY (UTKAL) LTD., JHARSUGUDA	SARADA PRASANNA SARANGI	//	
		VS	VS	()	
		CENTRAL ELECTRICITY REGULATORY COMMISSION., NEW DELHI		//	
283	D-WP(C)/6629/2025	RAHUL KUMAR SAHU	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :14/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/6630/2025	BIJAYA KUMAR DAS VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //	
285	D-WP(C)/6632/2025	ANUPAMA PANDA VS SANTANU PANIGRAHI	PRATIK DASH VS	// 0 //	
286	D-WP(C)/6633/2025	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	SAMARENDRA SWAIN VS	// 0 //	
287	D-WP(C)/6634/2025	GOPAL MISHRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
288	D-WP(C)/6636/2025	LAMBODAR GADNAIK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
289	D-WP(C)/6637/2025	PRATUL CHANDRA TRIPATHY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
290	D-WP(C)/6638/2025	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	SAMARENDRA SWAIN VS	// 0 //	
291	D-WP(C)/6639/2025	SOUMITRI PADHAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
292	D-WP(C)/6640/2025	PABITRA MOHAN HARIJAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
293	D-WP(C)/6641/2025	BASANTI SAHOO VS RAMADEBI ROUSTRAY	GYANA RANJAN MAHAPATRA VS	// 0 //	
294	D-WP(C)/6642/2025	PABITRA PATRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
295	D-WP(C)/6643/2025	BIJAYA KUMAR BISWAL	SAMARENDRA SWAIN	//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/6644/2025	BISHNU BARIK	SUSHANTA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/6648/2025	PRADIPTA KUMAR PANDA @ PRADEEPTA KUMAR PANDA	INDIRA MISHRA	//	
		VS	VS	0	
		THE PRESIDING OFFICER, LABOUR COURT, BBSR		//	
298	D-WP(C)/6649/2025	KRUSHNA CHANDRA NAYAK	ULLASH CHANDRA MOHANTY	//	
		VS	VS	0	
		VICE CHANCELLOR BERHAMPUR UNIVERSITY		//	
299	D-WP(C)/6651/2025	BANITA BARIK	NIHAR NALINI KAR	//	AOR20240000893C202500001
		VS	VS	0	
		T. DEEPAK RAO		//	
300	D-WP(C)/6652/2025	M/S NARBHERAM POWER AND STEEL PRIVET LTD., SOHARA	PRASANNA SARANGI	//	
		VS	VS	0	
		UNION OF INDIA		//	
301	D-WP(C)/6653/2025	PRADEEP KUMAR SWAIN	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	
		THE GENERAL MANAGER JAGANNATH AREA MCL		//	
302	D-WP(C)/6654/2025	DR.PURUSOTTAM MISHRA	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/6655/2025	NIRANJAN ROUT	BIBHU PRASAD DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/6657/2025	NAMITA RATH	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/6658/2025	PARBATI PADRA	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/6659/2025	NIRANJAN ROUT	BIBHU PRASAD DAS	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/6662/2025	STATE OF ODISHA BIKRAM KUMAR PRADHAN VS	ASHIT KUMAR DASH VS	// // ()	
308	D-WP(C)/6666/2025	STATE OF ODISHA NARAYAN ROUT VS	BIBHU PRASAD DAS VS	// // ()	
309	D-WP(C)/6667/2025	STATE OF ODISHA M/S. FLUX MINERALS, SUNDERGARH VS	SOUMIK SPANDAN TRIPATHY VS	// // ()	
310	D-WP(C)/6668/2025	STATE OF ODISHA NARAYAN CHANDRA ARAKHA VS	SASWATI MOHAPATRA VS	// // ()	
311	D-WPCRL/5010/2025	RAVENSHAW UNIVERSITY, CUTTACK BIGHNARAJ PATRA VS	RAJIB LOCHAN PATTNAIK VS	// //0 ()	
312	D-ABLAPL/4876/2025 ABLAPL/1844/2025	STATE OF ODISHA SUNIL DAS VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202500052
313	D-ABLAPL/4878/2025	STATE OF ODISHA DIBAKAR SAMAL VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202500053
314	D-ABLAPL/4879/2025	STATE OF ODISHA SK. SEHENBAJ @ SEHENAWAZ AHEMAD VS	SAROJ RANJAN SUBUDHI VS	// // ()	BALICHANDRAPUR /301 /2023
315	D-ABLAPL/4880/2025	STATE OF ODISHA ARUN KUMAR MISHRA VS	BADRINARAYAN PANDA VS	// //0 ()	
316	D-ABLAPL/4882/2025 ABLAPL/1846/2025	STATE OF ODISHA GYANA RANJAN BALIARSINGH @ CHINTU VS	AMLAN SHAKTI PAUL VS	// // ()	BALIANTA P.S. /53 /2025
317	D-ABLAPL/4884/2025 ABLAPL/1859/2025	STATE OF ODISHA BHOLA SANKAR BARADA VS	KAPILA CHARAN NAYAK VS	// // ()	HINJILI /990 /2024
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/4886/2025	JALIA BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	MARINE PS ARAKHAKUDA /108 /2024 () //	AOR20220003344C202500004
319	D-ABLAPL/4887/2025	UPENDRA NAYAK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	MARINE PS ARAKHAKUDA /10 /2025 () //	AOR20220003344C202500005
320	D-ABLAPL/4889/2025	SACHIDANANDA MALIK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI /42 /2025 () //	
321	D-ABLAPL/4891/2025	SK. MUSTAK @ MITU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /438 /2024 () //	
322	D-ABLAPL/4899/2025 ABLAPL/1860/2025	SUSIL KUMAR SAMAL @ SUNIL SAMAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BANARAPAL /61 /2025 () //	AOR20250000001C202500007
323	D-ABLAPL/4900/2025	RAJ KISHORE MALIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /870 /2024 () //	
324	D-ABLAPL/4906/2025 ABLAPL/1862/2025	SURESH CHANDRA RAY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHILA P.S. BUXIBAZAR /2 /2025 () //	
325	D-ABLAPL/4907/2025	AMBIKA PRASAD RAY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHILA P.S. BUXIBAZAR /2 /2025 () //	
326	D-ABLAPL/4908/2025	SWARAJ @ SARAJU NAIK @ SAROJ KU NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /512 /2024 () //	
327	D-ABLAPL/4909/2025	NIKHIL PANI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	NANDANKANAN /39 /2025 () //	
328	D-ABLAPL/4911/2025	ASISH BISWAL VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /22 /2025 () //	
329	D-ABLAPL/4912/2025	PRADEEP KUMAR NAYAK	TAPAN JYOTI PANI	//0	

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/4915/2025	YUDHISTHIRA MAHARANA @ MANAS MAHARANA	SURYA NARAYAN MISHRA	CHANDANPUR /268 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/4917/2025	RASHMI RANJAN DAS @ MITHUN	SUSANTA KUMAR LENKA	BALIANTA P.S. /484 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/4918/2025	DILLIP KUMAR BASKEY	RAKESH BEHERA	UDALA /326 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/4922/2025	BISWAJIT PARIDA @ CHANDU	SARFARAZ AHMED	BALANGA /15 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/4926/2025	ARJUN PRUSTY	S.S.RAY (2)	KHANDAGIRI P.S. /122 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/4928/2025	KANHU CHARAN SETHI	RAJENDRA NARAYAN ROUT	BHANDARIPOKHARI /50 /2025	AOR20220001558C202500033
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/4936/2025	SUKHARANJAN DAS	ASIT KUMAR JENA	MALKANGIRI SADAR /94 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/4937/2025	PUSPA RAY	ASIT KUMAR JENA	ORKEL /163 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/4938/2025	BHABANI SANKAR NAYAK	ARIJEET MISHRA	RARUAN /9 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/4939/2025	SK. RAHIMUDDIN	ARIJEET MISHRA	KOREI /21 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/4940/2025	SK. TAHIRUDDIN	ARIJEET MISHRA	KOREI /21 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/4947/2025	STATE OF ODISHA BALIA @ AKSHAYA BEHERA VS	KHUSBU PANIGRAHI VS	// // ()	AOR20220002787C202500013
342	D-ABLAPL/4949/2025	STATE OF ODISHA SAROJ KUMAR SAHOO @ SAROJ SAHOO VS	JUGALA KISHORE PANDA VS	// //0 ()	
343	D-ABLAPL/4952/2025	STATE OF ODISHA YUSUF KHAN VS	JUGALA KISHORE PANDA VS	// BERHAMPUR TOWN /48 /2025 ()	
344	D-ABLAPL/4955/2025	STATE OF ODISHA SIBA PRASAD JENA VS	SK. ZAFARULLA VS	// BALIAPAL /136 /2019 ()	
345	D-ABLAPL/4960/2025	STATE OF ODISHA JITU GURANDI VS	JAGABANDHU SAHU VS	// DEOGAON /35 /2025 ()	
346	D-ABLAPL/4962/2025	STATE OF ODISHA PANCHANAN PRADHAN VS	LALATENDU SAMANTARAY VS	// GOCHHAPADA /27 /2025 ()	
347	D-ABLAPL/4964/2025	STATE OF ODISHA BAPI KUMAR SAHOO VS	AKSHAYA KUMAR SUBUDHI VS	// BALIPATNA /62 /2025 ()	
348	D-ABLAPL/4972/2025	STATE OF ODISHA ANIL KUMAR KUJUR VS	UMA SHANKAR PATEL VS	// RAJGANGPUR /42 /2025 ()	AOR20220000263C202500013
349	D-ABLAPL/4977/2025	STATE OF ODISHA ASHUTOSH PANDAB @ ASASTHA PANDABA VS	SOUMYA RANJAN MOHANTY VS	// NIHALPRASAD /12 /2025 ()	
350	D-ABLAPL/4978/2025	STATE OF ODISHA MENAKA MAHALIK VS	AMBIKA BALLAV MALLICK VS	// MARINE PST TALCHUA /111 /2023 ()	
351	D-ABLAPL/4980/2025	STATE OF ODISHA RAJESH KUMAR SETHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /18 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/4981/2025	NILADRI BHUSAN BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /35 /2025 () //	
353	D-ABLAPL/4983/2025	SK. NAIBUDDIN @ BUDHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /54 /2025 () //	
354	D-ABLAPL/4984/2025	RAJAT MAHAL @ RAJAT KUMAR MAHALA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DABUGAM /199 /2017 () //	
355	D-ABLAPL/4985/2025	KALANDRI PATRA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	GOPALPUR /231 /2024 () //	
356	D-ABLAPL/4987/2025	LINKAN KU. LAYAK @ LINKON LAYAK @ BIJAY NAYAK @ LINKAN SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /47 /2025 () //	
357	D-ABLAPL/4990/2025	KEDAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUDEN /7 /2025 () //	
358	D-ABLAPL/4991/2025	DEEPAK KUMAR BEHERA @ SILU SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /18 /2025 () //	
359	D-ABLAPL/5009/2025	RAKESH SWAIN VS STATE OF ODISHA	GYANA RANJAN DHAL VS	DHENKANAL TOWN /866 /2024 () //	
360	D-ABLAPL/5012/2025	OMKARNATH TRIPATHY VS STATE OF ODISHA	JAYADEBA BEHERA VS	ATHAMALLIK /39 /2025 () //	
361	D-ABLAPL/5017/2025	BAUNA@PRAKASH MALIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	PATTAMUNDAI /32 /2025 () //	AOR20220003509C202500016
362	D-ABLAPL/5018/2025	SUSURI BEHERA @ SUSIL BEHERA @ TUNA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /17 /2025 () //	
363	D-ABLAPL/5023/2025	LAXMIDHAR SWAIN	SMRUTI RANJAN ROUT	MAHANGA /218 /2023	

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/5028/2025	SK. KALU @ SK. SAPAJUDHIN	SUSANTA KUMAR TRIPATHY	BALIAPAL /259 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/5029/2025	DR. PURNENDU SEKHAR BISWAS	RANJAN KUMAR NAYAK	ROURKELA VIGILANCE /16 /2024	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
366	D-ABLAPL/5030/2025	ABHAYA KUMAR SAHOO	SMRUTI RANJAN ROUT	ATHGARH /33 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/5031/2025	SK.KALU @ SK. SAPAJUDHIN	SUSANTA KUMAR TRIPATHY	BALIAPAL /261 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/5033/2025	ARATI MAHANA	PRAVASH CHANDRA JENA	RAIBANIA /133 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/5034/2025	ROSHAN KUMAR SAHU @ ROSHAN SAHU	RASHMI RANJAN SINHA	barpalli /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/5036/2025	SUDAM CHARAN PATRA @ SUDAM PATRA	PRAVASH CHANDRA JENA	JALESWAR /331 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/5041/2025	TRILOCHAN PRADHAN	SK. ZAFARULLA	PAIKMAL /207 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/5042/2025	BANDAN KUMAR DAS	JAYAKRISHNA MOHAPATRA	BANSADA /40 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :14/02/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/5715/1999 OJC/5715/1999	LAXMIDHAR SWAIN MP		2/2025
2	D-CRLLP/39419/2024 CRLLP/9/2025	STATE OF ODISHA MP	SARAT CH. PRADHAN ,A.S.C	11/2025
3	D-TRPCRL/4932/2025 TRPCRL/ /	RABINARAYAN NAYAK MP	PRANAY KUMAR MAHARAJ	22/2025
4	D-SA/328/1997 SA/328/1997	CHANDRA MP	M/S.U.K.SAMAL	27/2025
5	D-SA/328/1997 SA/328/1997	CHANDRA MP	M/S.U.K.SAMAL	28/2025
6	D-SA/328/1997 SA/328/1997	CHANDRA MP	M/S.U.K.SAMAL	29/2025
7	D-SA/328/1997 SA/328/1997	CHANDRA MP	M/S.U.K.SAMAL	30/2025
8	D-SA/328/1997 SA/328/1997	CHANDRA MP	M/S.U.K.SAMAL	31/2025
9	D-SA/328/1997 SA/328/1997	CHANDRA MP	M/S.U.K.SAMAL	32/2025
10	D-SA/13/1998 SA/13/1998	COLECTOR MP	A.S.C	33/2025
11	D-SA/13/1998 SA/13/1998	COLECTOR MP	A.S.C	34/2025
12	D-SA/13/1998 SA/13/1998	COLECTOR MP	A.S.C	35/2025
13	D-SA/13/1998 SA/13/1998	COLECTOR MP	A.S.C	36/2025
14	D-SA/13/1998 SA/13/1998	COLECTOR MP	A.S.C	37/2025
15	D-SA/13/1998 SA/13/1998	COLECTOR MP	A.S.C	38/2025
16	D-SA/13/1998 SA/13/1998	COLECTOR MP	A.S.C	39/2025
17	D-SA/13/1998 SA/13/1998	COLECTOR MP	A.S.C	40/2025
18	D-TRP(C)/6499/2025 TRP(C)/ /	ANITA TARAI MP	MAHES DAS	41/2025
19	D-SA/13/1998 SA/13/1998	COLECTOR MP	A.S.C	41/2025
20	D-SA/13/1998 SA/13/1998	COLECTOR MP	A.S.C	42/2025
21	D-TRP(C)/6520/2025 TRP(C)/ /	ANJANA TANDIA @ ANJANA RAJAGANDHAN MP	ANAM CHARAN PANDA	42/2025
22	D-SA/13/1998 SA/13/1998	COLECTOR MP	A.S.C	43/2025
23	D-TRP(C)/6532/2025 TRP(C)/ /	SUMITRA BEHERA MP	BISWAJIT NAYAK	43/2025
24	D-CRLMP/5025/2025 CRLMP/ /	BIDHUBHUSAN PATRA MP	RAMDAS ACHARY	43/2025
25	D-SA/13/1998 SA/13/1998	COLECTOR MP	A.S.C	44/2025
26	D-TRP(C)/6647/2025	SUBHASHREE BHATTA	ER. BIRANCHI NARAYAN DASH	

	TRP(C)/ /	MP		44/2025
27	D-TRP(C)/6635/2025	RANJITA KHANDEI	KULDEEP MOHANTY	
	TRP(C)/ /	MP		45/2025
28	D-SA/13/1998	COLECTOR	A.S.C	
	SA/13/1998	MP		45/2025
29	D-SA/13/1998	COLECTOR	A.S.C	
	SA/13/1998	MP		46/2025
30	D-SA/13/1998	COLECTOR	A.S.C	
	SA/13/1998	MP		47/2025
31	D-JCRLA/4563/2025	GANGA @ GANGADHAR SETHI	ADV.	
	JCRLA/22/2025	MP		53/2025
32	D-JCRLA/137/2023	SUNIA MUNDA	ADV. SUNANDA BISWAL	
	JCRLA/137/2023	MP		54/2025
33	D-JCRLA/46/2022	BATA KRUSHNA BARIK@BATU	ADV	
	JCRLA/46/2022	MP		55/2025
34	D-JCRLA/46/2022	BATA KRUSHNA BARIK@BATU	ADV	
	JCRLA/46/2022	MP		56/2025
35	D-RVWPET/6537/2025	CRPF EMPLOYEES EDUCATIONAL SOCIETY	DIPNEMANIBHOKTA (C.G.C.)	
	RVWPET/ /	MP		66/2025
36	D-RVWPET/6537/2025	CRPF EMPLOYEES EDUCATIONAL SOCIETY	DIPNEMANIBHOKTA (C.G.C.)	
	RVWPET/ /	MP		67/2025
37	D-RVWPET/6540/2025	CRPF EMPLOYEES EDUCATIONAL SOCIETY	DIPNEMANIBHOKTA (C.G.C.)	
	RVWPET/ /	MP		68/2025
38	D-RVWPET/6540/2025	CRPF EMPLOYEES EDUCATIONAL SOCIETY	DIPNEMANIBHOKTA (C.G.C.)	
	RVWPET/ /	MP		69/2025
39	D-CONTC/17946/2024	PREMALATA PANDA	RASHMI KANTA SAHU	
	CONTC/3520/2024	MP		70/2025
40	D-RVWPET/136/2019	BANAMALI OJHA	ALOK KUMAR MOHANTY	
	RVWPET/136/2019	MP		70/2025
41	D-RVWPET/6610/2025	ANANTA BAG	SUJATA JENA	
	RVWPET/ /	MP		71/2025
42	D-RVWPET/2159/2025	CHANDRAKANTA NANDA	RAMAKANTA SARANGI	
	RVWPET/ /	MP		72/2025
43	D-RPFAM/6548/2025	RAKESH SATPATHY	MANORANJAN PADHI	
	RPFAM/ /	MP		84/2025
44	D-RPFAM/6548/2025	RAKESH SATPATHY	MANORANJAN PADHI	
	RPFAM/ /	MP		85/2025
45	D-RPFAM/17293/2024	SUJIT KUMAR SAHOO		
	RPFAM/100/2024	MP		86/2025
46	D-RPFAM/6612/2025	CHIRANJIT BARIK	RABINDRA NATH PANDA	
	RPFAM/ /	MP		87/2025
47	D-RPFAM/6612/2025	CHIRANJIT BARIK	RABINDRA NATH PANDA	
	RPFAM/ /	MP		88/2025
48	D-RPFAM/6664/2025	BABULA BEHERA	KOUSIK ANANDA GURU	
	RPFAM/ /	MP		89/2025
49	D-CMAPL/6517/2025	RANI LAXMIBAI SSHAKTI SANCHAYIKA	MATHA SRINATHY BALANGIR	
	CMAPL/ /	MP		106/2025
50	D-CMAPL/6620/2025	SATYABHAMA MOHAPATRA	AJIT KU.TRIPATHY	
	CMAPL/ /	MP		107/2025
51	D-MATA/1410/2025	SHESADEV MAHANANDA	RABINDRA NATH PRUSTY	
	MATA/ /	MP		110/2025
52	D-MATA/4433/2025	PRASAD BEHERA	ANUP KUMAR MOHAPATRA	
	MATA/ /	MP		111/2025
53	D-MATA/6534/2025	SANGRAM KESHARI SAHU	SUVASHISH PATTANAIAK	
	MATA/ /	MP		112/2025
54	D-MATA/6595/2025	DR. SUSHREE SANGITA PATNAIK	LAXMIDHAR DASH	
	MATA/ /	MP		113/2025
55	D-MATA/6595/2025	DR. SUSHREE SANGITA PATNAIK	LAXMIDHAR DASH	
	MATA/ /	MP		114/2025
56	D-CRLREV/4894/2025	K.CHANDRASEKHAR@KUPPUSWAMI CHANDRASEKHAR	ANDRASEKHARACHARYA	
	CRLREV/75/2025	MP		131/2025
57	D-CRLREV/4975/2025	BIJOY KETAN ACHARYA	MOHAN CHARAN JENA	
	CRLREV/ /	MP		132/2025

58	D-CRLREV/4982/2025 CRLREV/ /	BIJOY KETAN ACHARYA MP	MOHAN CHARAN JENA	133/2025
59	D-CRLREV/4992/2025 CRLREV/ /	PRASANTA KUMAR BISWAL MP	SOUMENDRA PATTANAIAK	134/2025
60	D-CRLREV/4993/2025 CRLREV/ /	HARI PATRA MP	JYOTIRMAYA SAHOO	135/2025
61	D-CRLREV/4992/2025 CRLREV/ /	PRASANTA KUMAR BISWAL MP	SOUMENDRA PATTANAIAK	136/2025
62	D-BLAPL/31731/2024 BLAPL/10748/2024	SUSA @ SUSANTA BALIARSINGH @ SUSANA BALIARSINGH MP		222/2025
63	D-BLAPL/4953/2025 BLAPL/ /	GIRIJA SANKARA MISHRA @ BABULA MP	RABINDRANATH BARIK	223/2025
64	D-RSA/50495/2024 RSA/469/2024	RABI@BIJAY SETHI MP	MAHESWAR MOHANTY	244/2025
65	D-RSA/3581/2025 RSA/ /	LOHITA ROUT MP	NIHAR RANJAN MOHANTY	245/2025
66	D-RSA/6656/2025 RSA/ /	SULACHANA BEHERA MP	SAMBIT RATH	246/2025
67	D-CMP/6480/2025 CMP/ /	MANORANJAN DEY MP	BISWAJIT MOHAPATRA	247/2025
68	D-CMP/6645/2025 CMP/ /	PARTHA PRATIMA RAY MP	AJODHYA RANJAN DASH	248/2025
69	D-CMP/6650/2025 CMP/ /	SUBASH CHANDRA PANDA MP	BANAMBAR DASH	249/2025
70	D-CMP/6661/2025 CMP/ /	RAMAMANI NAYAK @ DIXIT MP	SUKANTA KUMAR NAYAK	250/2025
71	D-ABLAPL/3194/2025 ABLAPL/1373/2025	HARINDRA YADAV @ HARENDRA RAY MP		441/2025
72	D-ABLAPL/37165/2024 ABLAPL/14228/2024	ARDHENDU SEKHAR DAS MP		442/2025
73	D-ABLAPL/989/2025 ABLAPL/709/2025	PINTU NATH @ PINTU MP		443/2025
74	D-ABLAPL/1632/2025 ABLAPL/682/2025	SANTUNU SAHU MP	SUJIT KUMAR PATTNAIK	444/2025
75	D-ABLAPL/38841/2024 ABLAPL/14940/2024	GOPABANDHU NAYAK MP		445/2025
76	D-ABLAPL/33167/2024 ABLAPL/12434/2024	ASHOK PODDAR MP	SURESH KUMAR JENA	446/2025
77	D-ABLAPL/38568/2024 ABLAPL/14871/2024	SARIB KARNA MP		447/2025
78	D-ABLAPL/1269/2025 ABLAPL/573/2025	BHAGABAN PRADHAN MP		448/2025
79	D-ABLAPL/20746/2024 ABLAPL/7546/2024	PRAVAKAR SOREN @ PRABHAKAR SARASO @ HILARANJAN MOHANTY MP		449/2025
80	D-ABLAPL/32773/2024 ABLAPL/12400/2024	SRIDHAR PARIDA MP		450/2025
81	D-ABLAPL/5288/2020 ABLAPL/5288/2020	BISHNU SAMAL MP		451/2025
82	D-CRLA/4896/2025 CRLA/ /	SWOSTI RANJAN MOHAPATRA MP	DIPTIREKHA NANDA	520/2025
83	D-CRLA/4896/2025 CRLA/ /	SWOSTI RANJAN MOHAPATRA MP	DIPTIREKHA NANDA	521/2025
84	D-CRLA/33700/2024 CRLA/1176/2024	SUSHANTA MALLIK MP	CHEERA RANJAN SATAPATHY	522/2025
85	D-CRLA/4898/2025 CRLA/225/2025	RABINDRANATH TRIPATHY MP	HEMANTA KUMAR MUND	523/2025
86	D-CRLA/4898/2025 CRLA/225/2025	RABINDRANATH TRIPATHY MP	HEMANTA KUMAR MUND	524/2025
87	D-CRLA/462/2023 CRLA/462/2023	N.SANTOSH KUMAR CHOUDHURY MP	BIKRAM CHANDRA GHADEL, M/S.TAPAN JYOTI PANI, S.R.PANDA	525/2025
88	D-CRLA/3962/2025 CRLA/ /	BHIMASEN HARIJAN MP	RABINDRA NATH PRUSTY	526/2025
89	D-CRLA/720/2019	DHARANI MUNDA	M/S.CHITTA RANJAN SAHU	

	CRLA/720/2019	MP		527/2025
90	D-CRLA/4946/2025	ASHOK KUMAR PANIGRAHI@POTALA@BIBULU	BIBULU NINDRA PANI	
	CRLA/ /	MP		528/2025
91	D-MACA/6478/2025	MANUEL MUNDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		528/2025
92	D-MACA/6481/2025	PREMA NAIK	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		529/2025
93	D-CRLA/4946/2025	ASHOK KUMAR PANIGRAHI@POTALA@BIBULU	BIBULU NINDRA PANI	
	CRLA/ /	MP		529/2025
94	D-CRLMC/4888/2025	MOHAN KHUNTULI	TIKERAM MEHER	
	CRLMC/ /	MP		530/2025
95	D-CRLA/2304/2025	SURAJ LAKRA	DEBASNAN DAS	
	CRLA/ /	MP		530/2025
96	D-MACA/47699/2024	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD., SAMBALPUR	ANUPAMA DAS	
	MACA/1249/2024	MP		530/2025
97	D-CRLA/4973/2025	BABULAL NAIK	SUBODH KUMAR MOHANTY	
	CRLA/ /	MP		531/2025
98	D-CRLMC/4963/2025	UPENDRA MOHAPATRA	RAMDAS ACHARY	
	CRLMC/ /	MP		531/2025
99	D-MACA/47699/2024	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD., SAMBALPUR	ANUPAMA DAS	
	MACA/1249/2024	MP		531/2025
100	D-MACA/44401/2024	UNITED INDIA INSURANCE CO. LTD., SAMBALPUR	ANUPAMA DAS	
	MACA/1166/2024	MP		532/2025
101	D-CRLA/5013/2025	KISHORE @ NABAKISHORE NAIK	BIDYADHAR MANSING	
	CRLA/ /	MP		532/2025
102	D-CRLMC/1577/2025	SARAT KUMAR ROUT	SRINIBASH PADHI	
	CRLMC/ /	MP		532/2025
103	D-CRLMC/2777/2025	LOKANATH MOHAPATRA	SWAGAT KUMAR SAHU	
	CRLMC/ /	MP		533/2025
104	D-MACA/6547/2025	B.M.,M/S NATIONAL INSURANCE CO. LTD. PRANU	PRANU KUMAR MAHALI	
	MACA/ /	MP		533/2025
105	D-CRLA/5013/2025	KISHORE @ NABAKISHORE NAIK	BIDYADHAR MANSING	
	CRLA/ /	MP		533/2025
106	D-MACA/6559/2025	GITANJALI PANDA	TRILOCHAN DASH	
	MACA/ /	MP		534/2025
107	D-CRLMC/4010/2025	PRATAP KUMAR BISWAL	PRATIK DASH	
	CRLMC/ /	MP		534/2025
108	D-CRLMC/5014/2025	DHANESWAR SAHOO	SOUMYA RANJAN MOHANTY	
	CRLMC/ /	MP		535/2025
109	D-MACA/6665/2025	FULA BAGH	AKSHAYA KUMAR SAHOO	
	MACA/ /	MP		535/2025
110	D-CRLMC/5026/2025	ANATH CHANDRA PANDA	DEEPAK RANJAN PARIDA	
	CRLMC/ /	MP		536/2025
111	D-MACA/6665/2025	FULA BAGH	AKSHAYA KUMAR SAHOO	
	MACA/ /	MP		536/2025
112	D-CRLMC/5032/2025	BIDYADHAR DEY	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		537/2025
113	D-CRLMC/5035/2025	BISWA PRAKASH MOHALIK @ BABULU	SUBHRANSU BHUSAN MOHANTY	
	CRLMC/ /	MP		538/2025
114	D-WA/6465/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	
	WA/ /	MP		1089/2025
115	D-WA/6465/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	
	WA/ /	MP		1090/2025
116	D-WA/6465/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	
	WA/ /	MP		1091/2025
117	D-WA/32243/2024	REGIONAL CO OPERATIVE MARKETING SOCIETY LTD. BARKURKELA		
	WA/2222/2024	MP		1092/2025
118	D-WA/6516/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		1093/2025
119	D-WA/6516/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		1094/2025
120	D-WA/6560/2025	KANARAM NAIK	BYOMAKESH TRIPATHY	
	WA/ /	MP		1095/2025

121	D-WA/6615/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK(A.G.A.)	1096/2025
122	D-WA/6615/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK(A.G.A.)	1097/2025
123	D-WA/6615/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK(A.G.A.)	1098/2025
124	D-WA/6646/2025 WA/ /	SUSHMA PADHY MP	SUBHRANSU BHUSAN MOHANTY	1099/2025
125	D-WA/6646/2025 WA/ /	SUSHMA PADHY MP	SUBHRANSU BHUSAN MOHANTY	1100/2025
126	D-WP(C)/4376/2025 WP(C)/3482/2025	MAMATA BHOLA MP		2779/2025
127	D-WP(C)/1791/2025 WP(C)/1766/2025	LAL CHAND @ LALU CHOUDHURY MP	AJAYA KUMAR NANDA	2780/2025
128	D-WP(C)/1790/2025 WP(C)/1748/2025	LAL CHAND @ LALU CHOUDHURY MP	AJAYA KUMAR NANDA	2781/2025
129	D-WP(C)/6468/2025 WP(C)/4917/2025	SURESH CHANDRA NANDA MP	MANOJA KUMAR KHUNTIA	2782/2025
130	D-WP(C)/6471/2025 WP(C)/ /	JANMEJAY MOHAPATRA MP	LAXMIDHAR DASH	2783/2025
131	D-WP(C)/6477/2025 WP(C)/ /	DEBASMITA SAMANTARAY MP	AMITABH MISHRA	2784/2025
132	D-WP(C)/6477/2025 WP(C)/ /	DEBASMITA SAMANTARAY MP	AMITABH MISHRA	2785/2025
133	D-WP(C)/47146/2024 WP(C)/28544/2024	ALL ORISSA JUDICIAL EMPLOYEES ASSOCIATION MP	SUBHANKAR SWAIN	2786/2025
134	D-WP(C)/1596/2025 WP(C)/1444/2025	PANCHANAN MAHANA MP	PRASANTA KUMAR PANDA	2787/2025
135	D-WP(C)/6483/2025 WP(C)/ /	ABHAYA PATI MP	RABI NARAYAN PANDA	2788/2025
136	D-WP(C)/6473/2025 WP(C)/ /	UNION OF INDIA MP	PUSHPARAJ BHARADWAJ,C.G.C	2789/2025
137	D-WP(C)/6473/2025 WP(C)/ /	UNION OF INDIA MP	PUSHPARAJ BHARADWAJ,C.G.C	2790/2025
138	D-WP(C)/6466/2025 WP(C)/ /	NATIONAL INSURANCE COMPANY LIMITED MP	EXOTI RANJAN DEO	2791/2025
139	D-WP(C)/6488/2025 WP(C)/ /	SREENIVASA SAHU MP	SANGRAM KUMAR SINGH	2792/2025
140	D-WP(C)/41899/2023 WP(C)/41899/2023	SUBBRAT MOHANTY MP	AKSHAYA KUMAR PANDEY	2793/2025
141	D-WP(C)/6474/2025 WP(C)/ /	KING SECURITY GUARDS SERVICES PVT LTD MP	HINDENDRA NATH	2794/2025
142	D-WP(C)/6490/2025 WP(C)/ /	SARAT KUMAR BARAL MP	SRINIBASH SATAPATHY	2795/2025
143	D-WP(C)/6475/2025 WP(C)/ /	KING SECURITY GUARDS SERVICES PVT LTD MP	HINDENDRA NATH RATH	2796/2025
144	D-WP(C)/6493/2025 WP(C)/ /	MADHU MURMU MP	SOURAV SUMAN BHUYAN	2797/2025
145	D-WP(C)/6494/2025 WP(C)/4969/2025	MURLIDHAR MISHRA MP	PRASANTA KUMAR SATAPATHY	2798/2025
146	D-WP(C)/6497/2025 WP(C)/4939/2025	NIRUPAMA BHARASAGARIA MP	SATYANARAYAN MISHRA	2799/2025
147	D-WP(C)/6501/2025 WP(C)/ /	ESHAK KHAN MP	SURYA NARAYAN SATAPATHY	2800/2025
148	D-WP(C)/6500/2025 WP(C)/ /	P.ESWARI RAO MP	SURYA NARAYAN SATPATHY	2801/2025
149	D-WP(C)/6502/2025 WP(C)/ /	MD. ZAHIR MP	SURYA NARAYAN SATAPATHY	2802/2025
150	D-WP(C)/6505/2025 WP(C)/ /	RAJA KHAN MP	SURYA NARAYAN SATAPATHY	2803/2025
151	D-WP(C)/6504/2025 WP(C)/ /	M/S. PRAMODA KUMAR SWAIN MP	KSHIROD KUMAR SAHOO	2804/2025
152	D-WP(C)/6508/2025	BABU MALIKA	BISWABIHARI MOHANTY	

	WP(C)/ /	MP		2805/2025
153	D-WP(C)/6512/2025	RAMA KANTA DAS	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		2806/2025
154	D-WP(C)/6511/2025	M/S BIKRAM KUMAR MANGARAJ	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		2807/2025
155	D-WP(C)/6513/2025	SUBASH CHANDRA MUNI	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		2808/2025
156	D-WP(C)/6514/2025	LADI MURALI KRISHNA	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		2809/2025
157	D-WP(C)/556/2025	MANAGING COMMITTEE OF THE WELFARE AND PROGRESS OF THE SCHOOL FOR THE BLIND, BALASORE		
	WP(C)/1406/2025	MP		2810/2025
158	D-WP(C)/6521/2025	NATIONAL ALUMINIUM COMPANY LTD., KHANDELKUMAR MISHRA		
	WP(C)/ /	MP		2811/2025
159	D-WP(C)/6524/2025	PRASANTA KUMAR MOHANTY	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		2812/2025
160	D-WP(C)/4509/2025	SUBARNA KESHARI CHAND	SUSANTA KUMAR BARAL	
	WP(C)/3740/2025	MP		2813/2025
161	D-WP(C)/47260/2024	RAMACHANDRA ROHIDAS	TARUN PATNAIK	
	WP(C)/28359/2024	MP		2814/2025
162	D-WP(C)/23797/2013	BIJNANA CH.SWAIN		
	WP(C)/23797/2013	MP		2815/2025
163	D-WP(C)/1135/2025	GOBINDA CHANDRA ROUT		
	WP(C)/2849/2025	MP		2816/2025
164	D-WP(C)/1118/2025	GOBINDA CHANDRA ROUT		
	WP(C)/1196/2025	MP		2817/2025
165	D-WP(C)/6545/2025	SOUBHAGYA KUMAR NAYAK	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		2818/2025
166	D-WP(C)/6550/2025	SONALI GARG	ABHISHEK DASH	
	WP(C)/ /	MP		2819/2025
167	D-WP(C)/6552/2025	M/S ESL STEEL LTD., SUNDARGARH	SARADA PRASANNA SARANGI	
	WP(C)/ /	MP		2820/2025
168	D-WP(C)/36146/2023	SUPERINTENDING ENGINEER, RURAL WORKS DIVISION	ANANDAN DAS,A.S.C	
	WP(C)/36146/2023	MP		2821/2025
169	D-WP(C)/6553/2025	M/S ESL STEEL LTD., SUNDARGARH	SARADA PRASANNA SARANGI	
	WP(C)/ /	MP		2822/2025
170	D-WP(C)/6570/2025	M/S HERAEUS ELECTRO NITE INTERNATIONAL, RAIPUR, JHARKHAND		
	WP(C)/ /	MP		2823/2025
171	D-WP(C)/6576/2025	NARENDRA KUMAR SAHOO	BISWAMBAR MOHANTY	
	WP(C)/4967/2025	MP		2824/2025
172	D-WP(C)/6563/2025	M/S DILLIP PHARMACEUTICALS., KHORDHA	SARADA PRASANNA SARANGI	
	WP(C)/ /	MP		2825/2025
173	D-WP(C)/6567/2025	AKHAYA KUMAR TAREI	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		2826/2025
174	D-WP(C)/6596/2025	SHARADA PRASANNA ROUT	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		2827/2025
175	D-WP(C)/6599/2025	SANJIB KUMAR DAS	SUCHETA GUMANSINGH	
	WP(C)/ /	MP		2828/2025
176	D-WP(C)/6600/2025	GOLEKH NAYAK	PRASANNA KUMAR MISRA	
	WP(C)/ /	MP		2829/2025
177	D-WP(C)/6602/2025	M/S JINDAL STEEL AND POWER LTD., ANGUL	ADITYA MISHRA	
	WP(C)/4977/2025	MP		2830/2025
178	D-WP(C)/6603/2025	RADHA KRUSHNA BEHERA	SAPAN KUMAR PAL	
	WP(C)/ /	MP		2831/2025
179	D-WP(C)/41346/2023	BANAMALI OJHA	ALOK KUMAR MOHANTY	
	WP(C)/41346/2023	MP		2832/2025
180	D-WP(C)/6604/2025	AJYA KUMAR MOHAPATRA	LAXMIDHAR DASH	
	WP(C)/ /	MP		2833/2025
181	D-WP(C)/6607/2025	SANJUKTA MOHANTY	JYOTIRMAYA SAHOO	
	WP(C)/ /	MP		2834/2025
182	D-WP(C)/45697/2024	M/S INDIAN OIL CORPORATION LIMITED, BISHUPUR	ABISHOU DHURY SATYAJIT MISHRA (SR.S.C.)	
	WP(C)/27393/2024	MP		2835/2025
183	D-WP(C)/6611/2025	GOURA CHANDRA SI @ GOURAMOHAN SBIDESH RANJAN BEHERA		
	WP(C)/ /	MP		2836/2025

184	D-WP(C)/6617/2025 WP(C)/ /	GURU CHARAN MAHARANA MP	ASHOK KUMAR SARANGI	2837/2025
185	D-WP(C)/6618/2025 WP(C)/ /	PRADIP KUMAR PARIDA MP	NIRANJAN LENKA	2838/2025
186	D-WP(C)/6626/2025 WP(C)/ /	JSW ENERGY (UTKAL) LTD., JHARSUGUDA MP	SARADA PRASANNA SARANGI	2839/2025
187	D-WP(C)/6122/2025 WP(C)/ /	DURYODHAN BISOYEE MP	SANGRAM KESHARI ROUT	2840/2025
188	D-WP(C)/38864/2024 WP(C)/25902/2024	SUSHIL KUMAR PANIGRAHI MP		2841/2025
189	D-WP(C)/50160/2024 WP(C)/30421/2024	ROOTS CORPORATION LIMITED, MUMBAI MP	SOUMYA MISHRA	2842/2025
190	D-WP(C)/13663/2023 WP(C)/13663/2023	SUSILA PARIDA MP	NARENDRA KUMAR SAHOO	2843/2025
191	D-WP(C)/6632/2025 WP(C)/ /	ANUPAMA PANDA MP	PRATIK DASH	2844/2025
192	D-WP(C)/15417/2024 WP(C)/8303/2024	JYOTIN KUMAR SAHOO MP		2845/2025
193	D-WP(C)/6641/2025 WP(C)/ /	BASANTI SAHOO MP	GYANA RANJAN MAHAPATRA	2846/2025
194	D-WP(C)/6644/2025 WP(C)/ /	BISHNU BARIK MP	SUSHANTA KUMAR PRADHAN	2847/2025
195	D-WP(C)/6648/2025 WP(C)/ /	PRADIPTA KUMAR PANDA @ PRADEEPTA MP	KUNWAR PISNBA	2848/2025
196	D-WP(C)/6652/2025 WP(C)/ /	M/S NARBHERAM POWER AND STEEL PRIVATE MP	SRADDHA ROSANTA SARANGI	2849/2025
197	D-WP(C)/6655/2025 WP(C)/ /	NIRANJAN ROUT MP	BIBHU PRASAD DAS	2850/2025
198	D-WP(C)/6659/2025 WP(C)/ /	NIRANJAN ROUT MP	BIBHU PRASAD DAS	2851/2025
199	D-WP(C)/6666/2025 WP(C)/ /	NARAYAN ROUT MP	BIBHU PRASAD DAS	2852/2025
200	D-WP(C)/6668/2025 WP(C)/ /	NARAYAN CHANDRA ARAKHA MP	SASWATI MOHAPATRA	2853/2025